

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF MAY, 2024

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.05.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	54	3	2	55	1104	18
FIRST APPEALS FROM ORDERS(OS)(COMM)	471	33	40	464	805	14
EXECUTION FIRST APPEALS(OS)(COMM)	7	4	0	11		
EFA (COMM)	7	1	1	7	1	1
RFA (COMM)	387	76	22	441	128	3
FAO (COMM)	178	35	21	192	112	3

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.05.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3350	174	116	3408	1371	23
ORIGINAL MISC. PET. (I) (COMM)	268	63	46	285	249	6
ORIGINAL MISC. PET. (T) (COMM)	34	20	21	33	95	3
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	2	5	1	6	14	3
ORIGINAL MISC. PET. (COMM)	2170	70	61	2179	1125	17
ORIGINAL MISC. PET. (ENF.) (COMM)	880	37	28	889	964	19
ORIGINAL MISC. PET. (EFA) (COMM)	41	1	0	42		
ARBITRATION APPEAL (COMM)	66	11	9	68	111	3
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	72	139	145	66	15	1
COUNTER CLAIMS (COMM)	153	6	3	156	2790	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	960	24	41	943	670	11
CIVIL ORIGINAL (COMM-IPD-CR)	153	3	8	148	579	10
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	192	15	12	195	629	10
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	102	19	8	113	142	3
CIVIL APPEAL (COMM-IPD-CR)	11	0	0	11		
CIVIL ORIGINAL (COMM-IPD-PAT)	39	1	1	39	172	4

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.